NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/9/2016

NAME OF THE PETITIONER(S)

: PLANT LIPIDS PVT LTD

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD & 9 ORS

UNDER SECTION

: 58

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRIYADARSHINI AKHIL JAIN KEERTHI

Council for Petitioner

For T.K. BHASKAR

2) P. H. ARVINOH PANOTAN ST. Adv. S for R 14 RZ
THREY AMBAK KANNAN, PHOV

W. MURALI A.

ORDER

Counsel for both the parties present and submitted the final arguments. Order is reserved.

S. Juitagordham. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)